

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3266 OF 2001@@
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Kendriya Vidyalaya Sangathan & Ors. ...APPELLANT (S)

VERSUS

Ram Rattan Yadav ...RESPONDENT(S)

(With office report)

Date : 30/01/2003 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. S. Rajappa, Adv.
Mr. H. Jayaram, Adv.

For Respondent (s) Mr. Prakash Shrivastava, Adv.
Mr. Nitin Bhardwaj, Adv.
Mr. A.L. Alahawat, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. S. Rajappa, learned counsel for the appellants started his arguments at 3.30 p.m. and concluded at 3.55 p.m. Thereafter Mr. Prakash Shrivastava, learned counsel for the respondent started his arguments and had not concluded when the Court rose for the day leaving the matter as part-heard.

.SP1

(R.K. Dhawan) (Shelly Sengupta)@@
AA
Court Master Court Master@@
AA